

**IN THE COURT OF Smt. U.T. Musale
2nd Jt. Civil Judge Sr. Dn. Washim
CIVIL CAUSE LIST DATED 16-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
4	R.C.S.	241/2019	Kondabai Rama Rathod Vs Range Forest Officer Regional Washim	Gawai Mohan Sopan
<u>Evidence</u>				
5	R.C.S.	600111/2013	Rannu Chhattu Gaurve Doctor Vs Rannu Chhattu Gaurve Savkar	C. S. Poddar S.G. Bakliwas
6	R.C.S.	600208/2013	Gajanan Kundlik Lahane Vs State of Maharashtra Through Collector Washim	D.R. Kalwar R.N. Deshmukh, APP
7	Spl.C.S.	600010/2015	Dattatray Chinkuji Kavar Vs Maharashtra State Electricity Distribution Co. Ltd. Through Executive Engineer, Vidyut Bhavan	A. D. Restiwal
12	Marriage Petn.	176/2017	Shrikisan Ramchandra Katone Vs Sakhubai Shrikisan katone	AGRAWAL DIPAK CHAMPALAL
16	Spl.C.S.	600027/2015	Lankabai Bhagwat Mahale Vs Ramesh Kaduji Pathe	A. R. Deshpande
22	Marriage Petn.	48/2020	Siddharth Harinarayan Choubey Vs Sau. Vishakha Siddharth Choubey	Deshpande B.M.
23	Marriage Petn.	52/2020	Sunil Yashwant Jadhav Vs Sau. Roshini Sunil Jadhav	BAJAD PRALHAD VITTHAL
<u>Awaiting Summons</u>				
25	R.C.S.	600142/2013	Baliram somaji Taide Vs shivram Somaji Taide	GAIKWAD SUDHARSHAN GAJANAN Kalwar Deepak Rameshchandra
<u>Say / Hearing on Exh Ready</u>				
26	R.C.S.	90/2019	Gopal Mohanlal Gupta Vs Collector Washim	MORE SUDHIR DAMODAR